GOVERNMENT OF INDIA DEPARTMENT OF ATOMIC ENERGY LOK SABHA UNSTARRED QUESTION NO. 1023 TO BE ANSWERED ON 08.02.2023

Increase in Atomic Energy Production

1023. SHRI KUNWAR PUSHPENDRA SINGH CHANDEL:

Will the PRIME MINISTER be pleased to state:

- (a) whether the Government proposes to increase atomic energy production considering rising demand and cost of energy;
- (b) if so, the details thereof;
- (c) whether the Government have taken initiative to enhance private investment in atomic energy production; and
- (d) if so, the details thereof?

ANSWER

THE MINISTER OF STATE FOR PERSONNEL, PUBLIC GRIEVANCES & PENSIONS AND PRIME MINISTER'S OFFICE (DR. JITENDRA SINGH):

- (a) Yes, Sir.
- (b) The Government has accorded sanction for 10 Nuclear Power Reactors with a total capacity of 7000 MW. In addition, 11 reactors with a total capacity of 8700 MW are under various stages of construction/commissioning (including Kakrapar Atomic Power Station-3 which has been connected to the Grid and BHAVINI).
- (c)&(d)No, Sir. The present policy puts Atomic Energy in the list of prohibited sectors.

 Government of India has amended the Atomic Energy Act 1962 in 2015 to enable Joint Ventures with public sector undertakings to enhance atomic energy production.
